(a) whether Government is developing any partnership with the States having coastline to devise comprehensive port policy to attract substantial investments in the port sector;

- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): (a) No, Sir. There is no proposal for developing any partnership with the States having coastline to devise comprehensive port policy to attract substantial investments in the port sector. However, this Ministry has written to all the States Governments of Coastal States to identify and provide land for setting up a new Major Port or a new Ship Building Yard or a Composite Port cum Shipyard Project. Further, action will be taken on receipt of response from the States and commitment on providing the requisite land.

(b) Does not arise.

(c) As per Indian Ports Act, 1908, the development of a Non-Major Port vests with the respective State Government/ State Maritime Board.

Waterway from Howrah to Haridwar

1818. SHRI TARUN VIJAY: Will the Minister of SHIPPING be pleased to state:

(a) whether there was any proposal under consideration to revive old riverway connecting Howrah to Haridwar for shipping purpose;

- (b) the present status thereof;
- (c) the number of riverways those are being used for commercial purpose presently; and
- (d) the future plans to make more riverways operational, areas-wise?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MUKUL ROY): (a) and (b) No Sir. Does not arise.

(c) The first 3 National Waterways as well as Indo-Bangladesh Protocol route for Transit and Trade are being used presently for commercial operations. Waterways in Mumbai and Goa are also being used for commercial operation. However, these are under the jurisdiction of the respective State Governments. (d) National Waterway-4 (canal connecting Kakinada and Puducherry alongwith rivers Godavari & Krishna in the States of Andhra Pradesh, Tamil Nadu and Union Territory of Puducherry), National Waterway-5 (East Coast Canal alongwith river Brahmani and Mahanadi delta Rivers in the States of West Bengal and Odisha) are proposed to be developed for commercial operations in the near future. Further, River Barak in Assam is also proposed to be declared as National Waterway-6 and thereafter it will be developed with infrastructure facilities for commercial operations.

Corporatisation of major ports

1819. SHRI RAJIV PRATAP RUDY: Will the Minister of SHIPPING be pleased to state:

(a) whether steps have been initiated towards Corporatisation of major ports such as Jawaharlal Nehru Port Trust and Haldia;

(b) if so, then progress so far;

(c) whether such Corporatisation measures will be extended to other major ports in the country;

(d) the details about the basis on which Corporatisation for Ports is decided;

(e) whether Government has resolved issues raised by trade unions of ports towards Corporatisation; and

(f) if so, the details thereof?

THE MINISTER OF SHIPPING (SHRI G.K.VASAN): (a) to (f) No final decision has been taken regarding Corporatisation of Major Ports.

Implementation of pay revision in Shipping Corporation of India

1820. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of SHIPPING be pleased to state:

(a) whether despite orders issued by the Department of Public Enterprises No. 2 (70) 08DPE (WE) dated 26 September, 2008 relating to pay revision of officers and non-unionised supervisors in all Central Public Sector Enterprises effective from 1 January, 2007, the Shipping Corporation employees have been denied this pay-revision benefit; and